

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 204 OF 2016

Dated: 25th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Aravali Power Company Pvt. Ltd.

.... Appellant(s)

Versus

Haryana Power Purchase Centre & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Vivek Kumar for R-2

ORDER

List the matter for hearing on **17.09.2018**, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey)
Technical Member

Vt/js

(Justice N. K. Patil)
Judicial Member